

ITEM NO.1501

COURT NO.16

SECTION III

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

Civil Appeal No(s). 8343/2024

**THE AHMEDNAGAR DISTRICT CENTRAL COOPERATIVE  
BANK LTD.**

Appellant(s)

VERSUS

THE STATE OF MAHARASHTRA &amp; ORS.

Respondent(s)

**IA No. 76232/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT**

**IA No. 197778/2023 - EXEMPTION FROM FILING O.T.**

**IA No. 33962/2023 - EXEMPTION FROM FILING O.T.**

**IA No. 76233/2021 - EXEMPTION FROM FILING O.T.**

**IA No. 169446/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/  
FACTS/ANNEXURES**

**IA No. 33960/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/  
FACTS/ANNEXURES**

**IA No. 76231/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES**

**Date : 27-09-2024**      **The matter was called for pronouncement of  
judgment today.**

**For Appellant(s)**      **Mr. M. Y. Deshmukh, AOR**  
**Ms. Manjeet Kirpal, Adv.**  
**Mr. Shiv Kumar, Adv.**  
**Ms. Vaishnavi, Adv.**

**For Respondent(s)**      **Mr. Shrirang B. Varma, Adv.**  
**Mr. Siddharth Dharmadhikari, Adv.**  
**Mr. Aaditya Aniruddha Pande, AOR**  
**Mr. Bharat Bagla, Adv.**  
**Mr. Sourav Singh, Adv.**  
**Mr. Aditya Krishna, Adv.**  
**Ms. Preet S. Phanse, Adv.**  
**Mr. Adarsh Dubey, Adv.**

**Mr. Sandeep Sudhakar Deshmukh, AOR**  
**Mr. Nishant Sharma, Adv.**  
**Mr. Patil Avi Vilas, Adv.**

1.      Hon'ble Mr. Justice Dipankar Datta pronounced the  
Non-reportable judgment of the Bench comprising His Lordship  
and Hon'ble Mr. Justice Prashant Kumar Mishra.

2. The Civil Appeal stands disposed of in terms of the signed non-reportable judgment.

3. Pending applications, if any, shall also stand disposed of.

(JATINDER KAUR)  
SHARMA)  
P.S. to REGISTRAR

(SUDHIR KUMAR  
COURT MASTER (NSH)

(Signed non-reportable judgment is placed on the file)